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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/131/ (IB)/2017

NAME OF THE PETITIONER(S) : A. SOMASUNDARAM

NAME OF THE RESPONDENT(S) : MARG PROPERTIES LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. M. LALITHA

REPRESENTING
COUNSEL FOR PETITIONER

M. Lalitha

2. B. R. Shankaralingam

Respondent Lawyer

Shankaralingam

ORDER

Counsels representing both the parties present. Counsel for Respondent is directed to file counter within seven days by providing a copy to the other side. Thereafter, within three days, the petitioner shall file rejoinder. Put up on 21.07.2017 at 10.30 A.M.

S. Vijayaraghavan.

(S. VIJAYARAGHAVAN)
Member (Technical)

PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)